

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 29th May, 2020.

No. LJ(B)53/93/Pt/32– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:

<u>Sl.No.</u>	<u>NAME OF OFFICER(S):</u>	<u>DESIGNATION & OFFICE</u>	<u>CONTACT NO:</u>
1.	SHRI.R.B.MARPNA	Statistical Asst. (Planning), O/o the Directorate of Agriculture	---
2.	SHRI.VASANT R MARAK	Horticulture Development Officer (Marketing), O/o the Directorate of Horticulture	9089606753
3.	SHRI. J. MALNGIANG	J.E. AEE PWD (Rds) Shillong South Sub-Division, Pynursla	8414830907



(L.K. Swett)

Under Secretary to the Government of Meghalaya,
Law (B) Department.

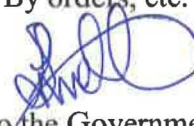
Dated Shillong the 29th May, 2020

Memo. No. LJ(B). 53/93/Pt/32-A

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.Dev.35(II)11/HEALTH/2013/Pt.IV/243 Dtd. 28th May, 2020.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.